Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingentclaims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	-
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	-
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	-
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	7,94,00,127/-	1	7,94,00,127/-	-	-	-	**8**	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	-
Total										

Annexure-1

Name of the corporate debtor: SACHIKA TRADING PRIVATE LIMITED ; Date of commencement of CIRP : 03-10-2022; List of creditors as on: 22.10.2022

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of Credit-or	Details of claim received		Details of claim admitted						Amount of continge-nt claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verifica-tion	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure-2

Name of the corporate debtor: SACHIKA TRADING PRIVATE LIMITED ; Date of commencement of CIRP 03-10-2022; List of creditors as on: 22.10.2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure – 3

Name of the corporate debtor: SACHIKA TRADING PRIVATE LIMITED ; Date of commencement of CIRP 03-10-2022 ; List of creditors as on: 22.10.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure – 4

Name of the corporate debtor: SACHIKA TRADING PRIVATE LIMITED ; Date of commencement of CIRP 03-10-2022 ; List of creditors as on: 22.10.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure – 5

Name of the corporate debtor: SACHIKA TRADING PRIVATE LIMITED ; Date of commencement of CIRP 03-10-2022 ; List of creditors as on: 22.10.2022

List of operational creditors (Workmen)

(Amount in₹)

Sl. No.	Name of authorised representa-tive, if any	Name of work man	Details of claim received		Details of claim admitted				Amount of conti-ngent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not a dmitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure – 6

Name of the corporate debtor: SACHIKA TRADING PRIVATE LIMITED ; Date of commencement of CIRP 30-10-2022; List of creditors as on: ……

List of operational creditors (Employees)

(Amount in₹)

Sl. No.	Name of authorised o representa-tive, if any	Name empl -oyee	Details of claim received		Details of claim admitted				Amount of contin-gent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable					
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure – 7

Name of the corporate debtor: SACHIKA TRADING PRIVATE LIMITED ; Date of commencement of CIRP 03-10-2022 ; List of creditors as on: 22.10.2022

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin-gent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure – 8

Name of the corporate debtor: SACHIKA TRADING PRIVATE LIMITED ; Date of commencement of CIRP 03-10-2022 ; List of creditors as on: 22.10.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contin-gent claim	Amount of any mutual dues, that maybe set-off	Amount of claim not ad-mitted	Amountof claim under verifica-tion	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guara-ntee	Whether related party?	% of voting share in CoC					
1.	Casabella Trading Private Limited	22.10.2022	7,94,00,127/-	7,94,00,127/-	Operational Creditor	-	-	NO	100%	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure – 9

Name of the corporate debtor: SACHIKA TRADING PRIVATE LIMITED ; Date of commencement of CIRP 30-10-2022 ; List of creditors as on: 22.10.2022

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

Sl. No	Name of cre -ditor	Details of claim received		Details of claim admitted					Amount of contin -gent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verifica-tion	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?					
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-